GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

LOK SABHA

UNSTARRED QUESTION NO. 5501

TO BE ANSWERED ON 03RD APRIL, 2025

AGRO FOOD PROCESSING CLUSTER SCHEME IN TAMIL NADU

5501. SHRI SELVAM G:

SHRI C N ANNADURAI: SHRI NAVASKANI K:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the total number of Agro Processing Clusters approved and operationalized in Tamil Nadu Under the scheme;
- (b) the steps taken by the Government to expedite the implementation of pending clusters in the State;
- (c) the impact of the scheme on improving the income of farmers in Tamil Nadu;
- (d) the total number of farmers in the State who have directly or indirectly benefited from the scheme;
- (e) the measures taken/being taken by the Government to ensure the inclusion of small and marginal farmers in Tamil Nadu under the Agro Processing Cluster Scheme;
- (f) whether any incentives or special provisions have been introduced to promote their participation; and
- (g) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAVNEET SINGH)

(a) to (d): The Ministry of Food Processing Industries (MoFPI) has been implementing the Scheme for Creation of Infrastructure for Agro Processing Clusters (APC), a component scheme under the Pradhan Mantri Kisan Sampada Yojana (PMKSY).

As on date, under the APC scheme,12 projects with total project cost of ₹333.625 crore and approved grant-in-aid of ₹81.69 crore, have been approved in the State of Tamil Nadu. Out of 12 approved projects, 02 projects have been operationalized benefiting 8000 farmers directly or indirectly. Details of the projects are shown in **Annexure**

To expedite implementation of the ongoing clusters, the Ministry has taken following steps:

- i. Holding regular review meetings with the implementing agencies to help remove bottlenecks in implementation;
- ii. Regular monitoring of the status of the project through updated fact sheets/site visits.
- iii. Facilitating the implementers to obtain the required statutory clearances from concerned authorities/State Governments;
- iv. taking up issues with the concerned State Governments for smooth implementation of the projects.

(e) to (g): The APC Scheme is a demand driven scheme where applications from interested entrepreneurs are invited from time to time through Expression of Interests (EoI).

An APC can be set up by any entity/ organisation such as Govt. Departments / PSUs / Joint Ventures / NGOs / Cooperatives / Self Help Groups (SHGs) / Farmer Producer Organizations (FPOs) / Private Sector Companies / Partnership Firms / Proprietorship Firms etc.

The APC scheme guidelines have some distinct provisions to promote participation of Farmers and Self Help Groups with the aim to improve their income as per the details mentioned below :-

- i. The financial assistance is in form of grants-in-aid/subsidy @50% of eligible project cost for projects from SC/ST applicants, FPOs, SHGs and projects in Difficult Areas subject, to maximum of Rs.10 crore as against grants-in-aid/subsidy @35% of eligible project cost for projects from general category applicants.
- ii. Combined Net worth to be eligible should not be less than grants-in-aid sought under the Scheme for applicant(s) of SC/ST category, FPOs, SHGs and proposal from Difficult Areas whereas for combined Net worth required for general category applicants is 1.5 times of grants-in-aid sought under the scheme
- iii. Term loan from the Bank and also infusion of equity is 10% of total project cost for proposals from Difficult Areas or proposals from SC/ST or Farmer Producer Organisations or Self-Help Groups as against 20% of the total project cost in respect of proposals from General Areas/category.

ANNEXURE REFEREED TO LOK SABHA UNSTARRED QUESTION NO. 5501 FOR ANSWERED ON 03rd APRIL, 2025 REGARDING "AGRO FOOD PROCESSING CLUSTER SCHEME IN TAMIL NADU"

Details of projects approved in the State of Tamil Nadu under APC scheme:

S. No.	Name of the Project Execution Agency (PEA)	Name of District	Date of approval	Project cost	Grant Approve d	Release d GIA	Status	No. of farmers benefitted / Expected to be benefitted
1.	M/s JFK International	Coimbatore	01.08.201	16.71	4.1921	2.8566	Operational	4000
2.	M/s P Duraisamy Maharaja Rice Mills Pvt Ltd	Tiruppur	03.10.201	26.83	8.7682	6.2284	At various stages of implementatio n	4000
3.	M/s Tiruvannamala i Market Committee	Tiruvanna malai	29.04.202	25.506	5.7487	1.81084	At various stages of implementatio n	4000
4.	M/s Salem Market Committee	Salem	29.04.202	25.252	5.9753	1.88222		4000
5.	M/s Theni Market Committee	Theni	29.04.202	26.308	5.9955	1.88858		4000
6.	M/s Dharmapuri Market Committee	Krishnagiri	29.04.202	26.826	5.8937	1.85651		4000
7.	M/s Madurai Market Committee	Madurai	29.04.202 0	32.066	5.7912	1.82423		4000
8.	M/s Dindigul Market Committee	Dindigul	29.04.202	29.018	6.7357	2.12174		4000
9.	M/s Cuddalore Market Committee	Cuddalore	29.04.202	25.002	5.9793	1.88348		4000
10.	M/s Delta Foods	Pudukkotta i	08.06.202 0	24.312	7.472	5.25282	Operational	4000
11.	M/s Vamsi RS Industrial Zone	Erode	17.11.202 1	33.167	9.1351	0	At various stages of implementatio n	4000
12.	M/s Integrated Service Point Private Limited	Thiruvallur	28.02.202 4	42.635	10	3.3333		4000
